

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


① Karthekeyan
for Anant Meethia

counsel for respondent



② TK Bhaskar
Priya. N
Shwetha Vasudevan

counsel for
petitioners
ORDER



Counsel representing both the parties are present and reported that settlement talks between the parties are still going on and sought time for reporting the final outcome of the talks. Time extended at request. Put up on 22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)